

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

ITEM No. 126

Appeal No. 639/252/ND/2019

Under Section: 252.

In the matter of:

Grassroots Skill Development Initiative Pvt Ltd	...	Applicant
Vs		
ROC	...	Respondent

Order delivered on 22.11.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant: Mr. Khalid Mohammad, Advcoate
For the Respondent: Mrs. Sweety Khattar Kumai, Adv. AROC,
For the IT. Dept.: Ms. Easha Kadian, Stn. Counsel

ORDER

Mr. Khalid Mohammad Ansari, Director of the appellant company present in person and seeks time stating that his Advocate is not available. Income Tax Department and ROC have filed replies. List on 10.01.2020.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Mukesh

